

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1288  
ANSWERED ON:29.11.2011  
RELOCATION OF JHUGGIS  
Agarwal Shri Jai Prakash

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether the Government proposes to relocate thousands of Jhuggis in the national capital Delhi through the Delhi Development Authority (DDA) in a time bound scheme;
- (b) if so, the details thereof and the expenditure likely to be incurred thereon;
- (c) whether land has been allotted by the DDA for the purpose;
- (d) if so, the details thereof and if not, the reasons for delay in this regard;
- (e) whether some jhuggis in Delhi have been relocated by DDA during the last three years; and
- (f) if so, the details thereof alongwith the funds spent thereon, year-wise?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

- (a)&(b): DDA has indicated that there are 291 JJ Clusters on DDA land out of which 23 JJ Clusters have been earmarked for in-situ development on top priority basis. The expenditure likely to be incurred is not yet worked out.
- (c)&(d): In view of (a) & (b) above, there is no need for additional land. However for transit accommodation during construction, sites have been identified.
- (e)&(f): 70 Jhuggis have been resettled by DDA during the last three years. These 70 jhuggis were relocated under Bawana Resettlement Scheme on plots that were lying vacant and have been allotted on license fee basis as per policy. Hence, no expenditure has been booked under the head / scheme, "Resettlement" during the last three years.